

(c) whether Government have received any representation from the employees of the Press in regard to the recognition of their union; and

(d) if so, the steps taken by Government thereon ?

THE MINISTER OF STATE IN THE
MINISTRY OF WORKS AND

HOUSING/निर्माण और आवास मंत्रालय में

राज्य मंत्री (SHRI I. K. GUJRAL) i (a)

and Co) The Government of India Press Wjrkeri' Union, Koratty was not recognised cis it had served a notice for participation in the illegal strike of Cin'ral Government Employees in September, 1968.

(cj Yes.

(d) Since there are now two Unions functioning in the press, the verification of membership of bath the Unions has had to be carried out. The verification report has since been received and is under consideration.

INDIAN MUSIC, DANCE AND DRAMA IN
FOREIGN COUNTRIES

794. SHRI THILLAI VILLALAN i Will the Minister of EDUCATION AND SOCIAL WELFARE/शिक्षा और समाज कल्याण मंत्री be pleased to state the details of the future plans for popularising Indian Music, Dance and Drama in foreign countries ?

THE MINISTER OF STATE IN THE
MINISTRY OF EDUCATION
ANDSOCIAL [WELFARE

(f /शिक्षा और

समाज कल्याण मंत्रालय में राज्य मंत्री

Activities and Cultural Exchange Programmes, the Government of India have been sending to foreign countries, from time to time, music and dance troupes as well as experts in the fields of dance, drama and music. These visits have, apart from popularising the artistic attainments of India contributed to the presentation of India's cultural heritage in a proper perspective in various countries. The performmces of Indian musicians and dancers have been highly appreciated. A taste for Indian music and dance forms has been inlcuated in foreign countries through the performances oi

these artistes. The delegations have helped to promote mutual goodwill and understanding with other countries. It is proposed to continue this programme .

ANIMAL HEALTH COMMISSION

795. SHRI THILLAI VILLALAN :
Wiiithe Minister of AGRICULTURE
कृषि मंत्री, be pleased to state :

(al whether any Commission has been set up by FAO for Asia and for East ;

(b) if so, wha; are the details thereof and

(c) whether the Government of India is also a member in that Comm'ssion?

THE MINISTER OF STATE IN THE
MINISTRY OF AGRICULTURE

/कृषि मंत्रालय में राज्य मंत्री (PROF.
SHER SINGH) i (a) No Sir.

(b^ and (c) Do not arise.

ILAYA PERUMAL COMMITTEE ON UN-
TOUCHABILITY

796. SHRI THILLAI VILLALAN r Will the Minister of EDUCATION AND SOCIAL WELFARE/शिक्षा और समाज कल्याण मंत्री be pleased to state i

(a) whether/Ilaya Perumal Committee's recommendations for establishing State, District and Taluk Committees for eradication of untouchability have been accepted by Centre; and

(b) if so, what steps have been taken to implement the same ?

THE MINISTER OF STATE IN THE
MINISTRY OF EDUCATION
ANDSOCIAL WELFARE/

EDUCATION

शिक्षा और समाज कल्याण मंत्रालय में राज्य मंत्री

Committee on Untouchability Economic and Educational Development of the Scheduled Castes relate to the setting up of State Boards, Taluk Boards, etc. for dealing with I cases of untouchabil ity they were forward-i ed to State Governments/Union Terri-j tory Administrations for necessary I action. This was also discussed at the State Ministers' Conference held j at New Delhi on 20th and 21st May, ; 1971. The recommendations for setting